

NATIONAL LAW UNIVERSITY, TRIPURA

(Office of the Director, Tripura Judicial Academy
Judges Quarter No.VI/5 Kunjaban Township, Agartala, PIN -799010, Tripura)

Date: June 08, 2022

ADVERTISEMENT FOR APPOINTMENT OF VICE-CHANCELLOR OF NATIONAL LAW UNIVERSITY TRIPURA, AGARTALA

The Search Committee of National Law University, Tripura invites Nominations/Applications from eligible persons for the post of founder Vice-Chancellor of National Law University, Tripura. The Vice Chancellor is to be an outstanding academician with a minimum of ten (10) years of experience as Professor of Law in a University with proof of having demonstrated academic and administrative leadership and possessing the highest level of competence, integrity, morals and institutional commitment;

- s(he) shall be a full-time salaried officer of the university;
- s(he) shall hold office for a term of five (5) years or until the attainment of the age of 65 years, whichever is earlier; and
- s(he) shall not be more than sixty-five (65) years of age on the date of nomination/application.

Interested persons fulfilling the eligibility requirements may submit their application in the prescribed format clearly bringing out their research, teaching and administrative experience/achievements. Distinguished academicians with excellent experience in higher education can also be nominated for the consideration of the Committee. The committee, if necessary may relax any qualification. The person making the nomination should also state reasons why s(he) considers the person nominated as suitable for the post. The committee may also consider any other suitable person. **Duly filled in nominations/applications should reach the undersigned only through email at tja.agt2014@gmail.com and hard copy of the same duly self-authenticated on each page is to be sent to the above mentioned address of the National Law University Tripura by Speed Post/ Courier service within 30th June, 2022.**

1. *The nomination/application form is available at <https://thc.nic.in> and <https://tja.tripura.gov.in>.*
2. *Updates/ changes, if any, to this notification shall be uploaded on this website only and no separate notification will be released in the press.*

**Chairperson
Search Committee**

Application for the post of Vice-Chancellor National Law University, Tripura

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Passport Size
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I. GENERAL INFORMATION

| | | |
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| A | Full name of the applicant (in capital letters), with Initials expanded, as in official records: | |
| B | Date of birth: | |
| C | Present position: Date from which held: Name of the Institution: | |
| D | Address for communication: | |
| E | e-mail id: | |
| F | Contact Number: | |
| G | Whether any case/inquiry was/is initiated against the applicant in any institution/university/court of law and whether there was action/conviction for any offence? If so, give details thereof: | |

II. ESSENTIAL QUALIFICATIONS & EXPERIENCE

1. Details of academic record

1.1 Academic credentials:

| Qualification/ Degree | University/Institution | Class/Division/Grade (where applicable) | Year of passing |
|--------------------------|------------------------|--|-----------------|
| Post-Doctoral | | | |
| Ph.D | | | |
| LL.M | | | |
| LL.B | | | |
| Graduation | | | |

1.2 Any other academic qualification(s):

| Qualification/ Degree | University/Institution | Class/Division/Grade (where applicable) | Year of passing |
|--------------------------|------------------------|--|-----------------|
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1.3. National & International Scholarship(s)/Fellowship(s)

| Scholarship/Fellowship | Awarded by | Year of receiving |
|------------------------|------------|-------------------|
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2. Experience in teaching and research in a university/well-established Institution of repute at the undergraduate/graduate/post-graduate level (please attach copies of appointment orders as professor):

| Name of University | In which position or capacity | From | To | Total (in years and months) | At which level (UG, Graduation, PG) |
|------------------------------|-------------------------------|------|----|-----------------------------|-------------------------------------|
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| Total Experience (in years): | | | | | |

3. Details of research publications, drafting of law and citations in judgements

3.1 Publications in peer-reviewed/refereed International/National Research Journals:

| Sl. No | Title of publication | Name of the Journal | Year of publication |
|--------|----------------------|---------------------|---------------------|
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3.2 Details of published books at the National/International level:

| Sl. No | Title of book | Name of the Publisher |
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3.3 Details of Central/State Acts drafted:

| Sl. No | Title of Act | National/State Level |
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3.4 Details of citations, if any, in Supreme/High court judgements:

| Sl. No | Case | Supreme/High/District Courts |
|--------|------|------------------------------|
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3.5 Details of Articles Published in National/International Newspapers/Reputed Magazines etc.

| Sl. No | Title | Newspapers/Reputed Magazines etc. | Date |
|--------|-------|-----------------------------------|------|
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4. Details of research projects executed:

| Sl.No | Title of the project | Project Grant (Rs. in Lahks) | Granting agency |
|-------|----------------------|------------------------------|-----------------|
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5. Details of administrative experience

| Sl. No | Position | Period from to (dates and duration) | Name of University/Institution |
|--------|--|---|--------------------------------|
| 1 | Vice - Chancellor | | |
| 2 | Registrar/Controller of Examinations/Finance Officer | | |
| 3 | Dean/Head of the Department | | |

Add more rows if necessary

6. Details of International Exposure

6.1 Details of experience of working with International Bodies:

| Sl.No | Name of the International Body | Nature of experience |
|-------|--------------------------------|----------------------|
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6.2 International exposure through invitations:

| Sl.No | Title of Workshop/Seminar/Conference/Symposium/Invited Lectures | Year | Name of University/Institution |
|-------|---|------|-----------------------------------|
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7. Details of awards and other Academic recognitions

| Sl.No | Title of awards and other recognitions |
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8. Experience of working with Statutory Authorities/Forums of University such as Board of Studies, Executive Council, Academic Council, Management/Executive

Council of Board of Management, Senate, General Council, UGC Committees, AIU, etc. other than the University/Institution where currently employed:

| Sl.No | University/Institution | Statutory Authorities/Forums and Position | From | To | Total (in years) |
|-------|------------------------|---|------|----|-------------------|
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9. Demonstrable experience of leading/handling Quality, assessment & accreditation procedures etc:

| Sl.No | Area | University/Institution | From | To | Achievements |
|-------|---|------------------------|------|----|--------------|
| 1 | Academic and Research Quality | | | | |
| 2 | Assessment and Accreditation procedures | | | | |

10. State your top academic innovations/administrative initiatives that have been implemented along with the results achieved thereof. (Add separate pages)

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11. How would you justify your candidature for the position? (Add separate pages)

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12. What is your vision for the University? (Add separate pages)

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Please note: The applicants may, wherever the space is not sufficient, attach additional sheets furnishing the requisite information adopting the same proforma with a remark mentioning the page number under the relevant columns: (“additional sheets attached: pg. no.”).

Declaration

I, hereby, declare that all the statements/ particulars made or furnished in this application are true, complete, and correct to the best of my knowledge and belief. I also fully understand that in the event of any information furnished being found false or incorrect at any stage; my application/candidature is liable to be summarily rejected. I further declare that if appointed as the Vice-Chancellor of National Law University, Tripura, there shall be no conflict of interests whatsoever with me heading the University.

Place:

Date:

Signature